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POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SINCLAIRS HOTELS LIMITED (Registered Office: 56A, Mirza Ghalib Street, Kolkata-700 016)					
The details subsequent to the completion of the Offer made vide Public Announcement dated March 28, 2009 ("PA"), First Corrigendum to PA dated May 19, 2009, Second Corrigendum to PA dated September 02, 2009 and Letter of Offer dated September 03, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") on behalf of M/s. Xander Investment Holding X, Limited, (herein after referred to as "Acquirer") to acquire 12,13,045 fully paid-up Equity Shares of Rs.10/- each, representing 20% of the emerging voting capital of Sinclairs Hotels Limited ("Target Company") at a price of Rs.172.50/- per share ("Offer Price") payable in cash are as under:					
1. Name of the Target Company : Sinclairs Hotels Limited 2. Name and Address of the Acquirer including PACs : M/s. Xander Investment Holding X, Limited having its Registered Office at Les Cascades, Edith Cavell Street, Port Louis, Republic of Mauritius 3. Name of Manager to the Offer : VC Corporate Advisors Private Limited 4. Name of Registrar to the Offer : Niche Technologies Private Limited 5. Offer details a) Date of Opening of the Offer : Friday, 18.09.2009 b) Date of Closing of the Offer : Wednesday, 07.10.2009 6. Details of the acquisition :					
Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 172.50/- per share		Rs. 172.50/- per share	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	6,98,323 (14.99%)*		6,98,323 (14.99%)*	
3.	Shares acquired by way of MOU or market purchases (No. & %)	10,75,328 (17.73%)*		10,75,328 (17.73%)*	
4.	Shares acquired in the Open Offer (No. & %)	12,13,045(20.00%)*		200,420 (3.30%)*	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 209,250,262.50/-		Rs. 34,572,450/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	2,986,696(49.24%)*		1,974,071 (32.55%)*	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		10,56,142 (22.67%)*	39,248 (0.65%)*	10,56,142 (22.67%)*	10,51,873 (17.34%)*
9.	Status of the Escrow Account, Whether released or not	: The amount lying in Escrow Account is being released to the Acquirer.			
10.	Payment of interest, if any, to the shareholders along with the details thereof	: Not Applicable			
11.	Status of Investor Complaints received, if any. :	Nil			
*as a percentage of equity and voting capital as on date of PA, i.e., 46,58,593 equity shares ^as a percentage of emerging voting capital i.e., 60,65,222 equity shares The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.					
This Public Announcement will also be available on SEBI website at www.sebi.gov.in					
Issued by : Manager to the Offer					
VC CORPORATE ADVISORS PRIVATE LIMITED					
SEBI Registration No. INM000011096 (Contact Person: Mr. Anup Kumar Sharma) 31, Ganesh Chandra Avenue, 2nd Floor, Suite No -2C, Kolkata - 700 013. Tel : (033) 2225-3940/ 41/2116 Fax: (033) 2225-3941 E-mail: mail@vccorporate.com					
On behalf of Acquirer: Xander Investment Holding X, Limited					
Place: Kolkata Date: 05.11.2009					